

DIVISION BENCH  
COURT - I

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/257(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>WAYS DEVELOPMENT &amp; CONSULTANCY PRIVATE LIMITED REPRESENTED BY ABHAY RAJ DIRECTOR</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearances (via video conferencing/physically)**

Mr. Rahul Parasrampur, Adv. : For Corporate Applicant

**ORDER**

1. Ld. Counsel for the Corporate Applicant present.
2. Heard. **Reserved for orders.**
3. Brief notes of arguments, if any, be filed within three days.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**